

(b) whether any of these have been exported to foreign countries?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) The total number of radio sets produced by the firms borne on the Development Wing's list during the period 1st October, 1958 to 31st March, 1959 is approximately 98,900 Nos.

(b) Ten complete radio sets worth Rs. 2,148 were exported to Nepal during October to November, 1958 but information regarding the export of sets manufactured in India is not separately available. No exports were made to other countries. Data about exports after November, 1958 are not available.

Unemployed Graduates

3742. Shri D. C. Sharma: Will the Minister of Labour and Employment and Planning be pleased to state the number of un-employed Graduates remaining on the Live Registers of various Employment Exchanges in India as on the 1st April, 1959?

The Deputy Minister of Labour (Shri Abid Ali): 33,769.

Government of India Printing Presses

3743. Shri D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the extent of additional accommodation provided for the various presses under the expansion programme of existing presses of the Government of India during 1958-59, and

(b) the expenditure incurred on this programme of expansion during the same period?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b). The information is being collected and will be placed on the Table of the Sabha in due course.

Can Sealing Composition

3744. Shri Braj Raj Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Can Sealing Composition (Rubber Lining Compound used for canning industry) is being indigenously produced in India;

(b) what quantity was imported of this compound during the years 1954-55, 1955-56, 1956-57 and 1957-58;

(c) how much foreign exchange was spent during the above years;

(d) whether it is the policy of Government encourage manufacture of the said compound in the country;

(e) whether any Indian firm has applied for granting protection to their compound;

(f) whether their compound has been tested by Government and if so; what are the results; and

(g) whether it is a fact that the compound made by an Indian firm compares favourably with the foreign commodities?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Yes, Sir.

(b) and (c). Precise information is not available as the item has not been specifically shown in the import trade classification of the country.

(d) Yes, Sir.

(e) A firm in Calcutta had represented that the import of Can Sealing Composition (Rubber Lining Compound used for Canning industry) should be banned. It was found however on enquiry that even if this firm worked to their full capacity, they would only be meeting a quarter of the country's demand.

(f) and (g). The firm produced a certificate from College of Engineering, Jadavpur, Calcutta, but they have been asked to have their product

tested by the Indian Food Technological Research Institute, Mysore. Test reports are yet to be received.

Dispensaries for Mica Mines Labour in Rajasthan

3746. Shri E. C. Vyas: Will the Minister of Labour and Employment and Planning be pleased to state:

(a) whether the dispensaries under the Mica Mines Labour Welfare Fund in Rajasthan have closed down;

(b) if so, for how long they have not been functioning,

(c) the reasons for their closure;

(d) whether there are any mobile dispensaries under the same Fund for facility of the workers;

(e) whether it is a fact that most of the mobile dispensaries have also not been functioning for a long time past; and

(f) the steps, if any, being taken by the Government to resume their functioning?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) and (c). Do not arise

(d) Yes, Five.

(e) Out of five, four are not working for want of Medical Officers.

(f) All possible efforts to appoint doctors are being made. Posts have been advertised in the newspapers and the Director General of Resettlement and Employment, New Delhi, has also been requested to recommend candidates. Retired persons are also being considered for appointment as a temporary arrangement.

Payment of Wages to Mica Mines Workers in Rajasthan

3747. Shri E. C. Vyas: Will the Minister of Labour and Employment and Planning be pleased to state:

(a) whether it is a fact that in many of the Mica Mines in Rajasthan earn-

ed wages of the workers are not paid regularly to them by the Mica Mines Owners;

(b) if so, how many such establishments have been brought to the notice of Government; and

(c) the steps, if any being taken by Government in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). Four such complaints have been received.

(c) Legal action under the Payment of Wages Act, 1936, has been taken against these establishments where necessary.

In one case the employer has paid the wages due and in another case wages were realised after auction of the property attached

The Officers of the Central Industrial Relations Machinery frequently inspect the mines to ensure regular and timely payment of wages

Hydel Projects in N.E.F.A.

3748 Shrimati Masjida Ahmed: Will the Prime Minister be pleased to state:

(a) whether it is a fact that two Hydel Projects are being taken up in N.E.F.A.;

(b) if so, at what stage the matter stands;

(c) the places where they will be located; and

(d) what amount each scheme is likely to cost?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Five Hydel Electric Schemes are proposed to be taken up in the N.E.F.A. subject to investigation reports being satisfactory.

(b) In the case of three Schemes, investigation have been completed and reports are under preparation. In the case of remaining two investigations